

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4275
TO BE ANSWERED ON 11.08.2016**

PENSION FOR SOCIAL SECURITY

4275. SHRI JAGDAMBIKA PAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government proposes to provide pension to the aged farmers, workers and widows who are left alone by their families under social welfare schemes so that they do not have to face mental harassment; and
- (b) if so, details in this regard?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) & (b): Under the Schemes of National Social Assistance Programme (NSAP), financial assistance is provided to persons belonging to Below Poverty Line (BPL), who are Old Aged, Widows, Disabled and in the case of death of the breadwinner of a family to the survivor in the family. The aged farmers, workers and widows who are left alone by the families also are in receipt of the pension under the schemes of NSAP provided the eligibility criteria prescribed as per the guidelines of NSAP is fulfilled. The eligibility criteria is at Annexure.

Annexure

Presently NSAP comprises of the following schemes for Below Poverty Line Households (BPL). The eligibility criteria and the amount of pension under the schemes of NSAP are as under:

- I. **Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Under the scheme, assistance is provided to person of age 60 years and above and belonging to family living below poverty line (BPL) as per the criteria prescribed by Government of India. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.
- II. **Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line (BPL) as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.
- III. **Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe and multiple disabilities and belonging to family living below poverty line (BPL) as per the criteria prescribed by Government of India. After attaining the age of 80 years, the beneficiary would be shifted to IGNOAPS for getting pension of Rs. 500/- per month.
- IV. **National Family Benefit Scheme (NFBS):** Under the scheme a BPL household is entitled to a one time assistance, in the event of death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.
- V. **Annapurna:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible remained uncovered under the erstwhile National Old Age Pension Scheme.

